



Confidential

Reserve Bank of India
Department of Statistics and Information Management
(International Investment Position Division)

Coordinated Portfolio Investment Survey (CPIS) for Non-financial corporations, other financial corporations, insurance companies and pension funds

Tips while filling the form: Use [Tab] or [Enter] to navigate through the fields while filling the form.

Please read the guidelines/definitions carefully before filling-in the Return.

[Click here to read](#)

System Requirement and Technical Instruction

1. The company **must use the latest survey schedule** which is in **.xls format** without any macros.
2. The company is required to save the survey schedule in Excel 97-2003 workbook i.e. in **.xls format only**.
3. In order to save the survey schedule in .xls format, follow the below-mentioned steps:
 - a. Go to **Office Button / File** → **Save As** → **Save As type**
 - b. Select **“Excel 97-2003 Workbook”** and **Save** the survey schedule in **.xls format**.
4. Filled-in the Excel based CPIS NFC schedule should be sent by email at cpisnfc@rbi.org.in. Any other attachment should not be forwarded along with the CPIS NFC survey schedule.
5. After sending the filled Excel based CPIS NFC survey schedule to cpisnfc@rbi.org.in, **you will receive an acknowledgement. Ensure that you have received a successful processing acknowledgement. If some error is mentioned in the acknowledgement rather than successful processing statement, then you are required to resubmit the form by rectifying the mentioned error.**

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INSTRUCTIONS:

The Reserve Bank's **Co-ordinated Portfolio Investment Survey** (CPIS) is conducted under the auspices of the International Monetary Fund (IMF), wherein information is collected from **Indian resident entities on their foreign financial assets position** as at end-March of the previous financial year (FY) and end-September of the latest FY. This information is used in the compilation of India's Coordinated Portfolio Investment (CPIS data).

The completed return in Excel format should be sent at e-mail: cpisnfc@rbi.org.in .

Confidentiality Clause: The company-wise information so provided will be kept confidential and only consolidated aggregates will be released by the Reserve Bank.

General Instruction for filling-in the Schedule:

- 1) All information should relate to the position as at the end of March and end of September of the current year.
- 2) Country-wise information on external assets should be disclosed in Block 1(less than 10 % Direct Investment abroad) and Block 2 (Portfolio Investment abroad) of the return.
- 3) **For the purpose of valuation, market value should relate to**
In case of listed company, equity should be valued using share price on closing date of reference period, while in case of unlisted company, Own Fund of Book Value (OFBV) Method should be used.
- 4) While furnishing the information about the foreign assets in Block 2, kindly select the proper option for description of assets in terms of financial instruments e.g. investment in equity securities, Money Market Instruments (short term investment), Bonds & Notes (long term Investment)
- 5) All amount reported in Indian rupees should be rounded off to the nearest lakhs. Rupee value may be worked out on the basis of exchange rates on March 31 and September 30 of the current year.

For any clarification, please contact our Helpdesk:

e-mail : cpis@rbi.org.in

----- End of Annex - I -----

Concepts & Definitions to be used while filling-in the form

Residence of Enterprises

An enterprise is said to have a centre of economic interest and to be a resident unit of a country (economic territory) when the enterprise is engaged in a significant amount of production of goods and/or services there or when it owns land or buildings located there. The enterprise must maintain at least one production establishment in the country and must plan to operate the establishment indefinitely or over a long period of time.

A. Direct Investment:

Direct investment is a category of international investment in which a resident entity in one economy [Direct Investor (DI)] acquires a lasting interest in an enterprise resident in another economy [Direct Investment Enterprise (DIE)]. It consists of two components.

(a) Direct Investment abroad by Indian companies (less than 10 % equity holding)

If the reporting Indian company invests in equity & participating preference shares of overseas company, under the Overseas Direct Investment Scheme in India and holds **less than 10 per cent** of the equity plus participating preference shares capital of overseas company, then it should be reported under **Block-1**.

B. Portfolio Investment:

(i) Portfolio Investment (Block 2)

It covers **external claims by reporting Indian company** in equity and debt securities **other than those included in direct investment**. Debt securities include long-term bonds & notes and short-term money market instruments.

Any investment made **by the Indian company** in foreign shares and / or debt securities, **apart from the investment made under the Overseas Direct Investment Scheme**, should be reported under **Block-2** (Portfolio assets).

(ii) Bonds and Notes

This category includes debt securities with original contractual maturities of more than one year (long-term). It includes the long-term securities such as Debentures, Non-participating preference shares, Convertible bonds, Negotiable certificates of deposit, Perpetual bonds, Collateralized mortgage obligations, Dual currency, Zero coupon and other Deep discounted bonds, Floating rate bonds and Index-linked bonds etc..

(iii) Money Market Instruments

These short-term instruments with original contractual maturities up to one year include treasury bills, commercial paper, banker's acceptances, short-term negotiable certificates of deposit and short-term notes issued under note issuance facilities. It may be noted that the instruments that share the characteristics of money market instruments but are issued with maturities of more than one year are classified as Bonds and Notes.

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Survey round | September | 2023

Confidentiality Clause: The information furnished in the schedule will remain confidential with the Reserve Bank of India.

Objective of the survey: The input of this survey is used to compile India's Co-ordinated Portfolio Investment Survey (CPIS) data and submit to International Monetary Fund as per India's commitment under Special Data Dissemination Standards.

Please read the instructions carefully before filling-in this schedule.

1. Company Name & Address

- (i) Name of the reporting Company
- (ii) CIN Number / LLPIN of the entities allotted by Gol or Registration Number allotted by SEBI for AIFs
- (iii) PAN Number of Company given by Income Tax Department
- (iv) NIC Code
- (v) Registered Address

- (vi) City
- (vii) State
- (viii) Pin Code

2. Contact Details

- (i) Name
- (ii) Email
- (iii) Tel. No. / Mobile No.

3. RBI Code (for RBI use only)

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Note: Country wise and currency wise consolidated information pertaining to each type of investment should be reported separately.

BLOCK 1					BLOCK 2				
Direct Investment Abroad (Less than 10% equity holding)					Portfolio Investment Abroad				
Please furnish here the market value of outstanding investments in Direct Investment Enterprises (DIE), made by your company under the Overseas Direct Investment (ODI) Scheme, in each of which your company hold less than 10 % equity shares on the reference date.					Please furnish here the market value of outstanding investments in non-resident enterprises (made by your company under portfolio scheme), other than those made under ODI scheme reported in Block1				
Sr.No ↓	Country of Non-Resident Direct Investment Enterprise	Currency of denomination	Amount in ₹ Lakhs		Description of the Assets	Country of Non-Resident Enterprise	Currency of denomination	Amount in ₹ Lakhs	
			As on end -March, 2023	As on end -September, 2023				As on end -March, 2023	As on end -September, 2023
(1)	(2)	(3)	(4)	(5)	(1)	(2)	(3)	(4)	(5)
>- TOTAL - ->		>- TOTAL - ->	0.00	0.00			0.00		0.00
1	Select	Select			Select	Select	Select		
2	Select	Select			Select	Select	Select		
3	Select	Select			Select	Select	Select		
4	Select	Select			Select	Select	Select		
5	Select	Select			Select	Select	Select		
6	Select	Select			Select	Select	Select		
7	Select	Select			Select	Select	Select		
8	Select	Select			Select	Select	Select		

46	Select	Select		
47	Select	Select		
48	Select	Select		
49	Select	Select		
50	Select	Select		

Select	Select	Select		
Select	Select	Select		
Select	Select	Select		
Select	Select	Select		
Select	Select	Select		

Declaration	
Validation points for confirmation	Select (Yes/No)
All provided values are in proper format, like, CIN, PAN number, email, etc.	

* I hereby declare that the information given in this return is complete and correct to the best of my knowledge and belief.

i. Name in Full:

ii. Designation:

iii. Email ID:

iv. Date (dd-mm-yyyy):

Survey form is complete. Now you can submit the form by email to the email id cpisnfc@rbi.org.in

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Contact Detail:

Please complete the survey schedule and mail it to cpisnfc@rbi.org.in.

In case of any query or clarifications required, kindly contact us on below mentioned details:

Email: cpis@rbi.org.in

Telephone no: [022-26578348/8293](tel:022-26578348/8293)